

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 13<sup>th</sup> April, 2018.

No. 152.....A : The Judicial officers of the rank of Sub Judge (Civil Judge, Senior Division), named in column no. 2 of the table given below are transferred as Subordinate Judges in the Judgeships to be stationed ordinarily at the places mentioned in Column No. 3 and in the chain specified in Column No. 4 of the table .

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act-2 of 1974), the High Court are pleased to confer upon the Civil Judges (Senior Division) named in column no. 2 of the table, the powers of a Judicial Magistrate of the first Class for the District noted against their respective names in column no. 5 of the table.

Furthermore, in exercise of the powers conferred under Sub Section (1) of Section 12 of the said Criminal Procedure Code the officers are also appointed as Chief Judicial Magistrate for the District noted against their respective names in column no. 5 of the table and in exercise of the powers conferred under Sub Section ( 3 ) of Section 9 of the code of Criminal Procedure, 1973 ( Act 2 of 1974 ) the High Court are also pleased to appoint the Judicial Officers named in column-2 of the table as Assistant Sessions Judge for the Session Division noted against their respective names in column-5 of the table.

Sl. No.	Name of the officer with designation and present place of posting (with Judgeship)	(a) Designation at the new station/place (b) Place where the officer is to be ordinarily stationed at (a) Name of the Judgeship in which appointed on transfer	Chain of transfer	Name of the District and Sessions Division.
1.	2.	3.	4.	5.
1.	Sri Arvind Kumar Singh I Sub Judge-cum-C.J.M., Siwan (Siwan)	a) Sub Judge b) Ara c) Bhojpur	Vice Sri V.D.Rai due to retire on 31.07.2018	Bhojpur
2.	Sri Ramayan Ram Sub Judge-cum-C.J.M., Jehanabad (Jehanabad)	a) Sub Judge b) Siwan c) Siwan	Vice Sri A.K.Singh w.e.f.01.08.2018	Siwan
3.	Sri Prabhakar Dutt Mishra Sub Judge-cum-A.C.J.M., Saharsa (Saharsa)	a) Sub Judge b) Lakhisarai c) Lakhisarai	Vice Sri N.D.Sharma due to retire on 31.07.2018.	Lakhisarai

4.	Sri Anjani Kumar Srivastava Sub Judge-cum-A.C.J.M., Bhagalpur (Bhagalpur)	a)Sub Judge b) Patna c) Patna	Vice Sri Om Prakash due to retire on 31.07.2018.	Patna
5.	Sri Dharendra Mishra Sub Judge -cum-A.C.J.M., Siwan (Siwan)	a) Sub Judge b) Jehanabad c) Jehanabad	Vice Sri R. Ram w.e.f.01.08.2018	Jehanabad

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. **29093-116** Dated, Patna the **13<sup>th</sup>** April, 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar IT-cum-C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/C Computer Cell, Patna High Court, Patna / Section Officer, I/C Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/C A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/C Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna/ District & Sessions Judge, Siwan/Bhojpur at Ara/Jehanabad/ Saharsa/ Lakhisarai/ Bhagalpur/ Patna for information **[and communication to the officers concerned.**

*The officers concerned may be directed to make over charge of their present assignment in such a way so as to join their new assignment on 01.08.2018.*

*The transfer of Sri Vishundeo Rai, Sub Judge cum C.J.M., Ara and Sri Narayan Das Sharma, Sub Judge-cum- C.J.M., Lakhisarai has been stayed in view of their retirement on 31.07.2018.*

*The representation filed by officer for stay of transfer / transfer to any particular station stands disposed off after due consideration.]*

[-] For D.Js. only.

By order of the High Court

  
Registrar General